

**NOTIFICATIONS UNDER THE COAL MINES
PROVIDENT FUND AND BONUS
SCHEMES ACT**

and Metals)—Indian Bureau of
Mines.

(3) General Matters.

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri S. C. Jamir) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948 :

- (1) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1970, published in Notification No. G. S. R. 528 in Gazette of India dated the 4th April, 1970.
- (2) The Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1970, published in Notification No. G. S. R. 529 in Gazette of India dated the 4th April, 1970.
- (3) The Neyvelli Coal Mines Provident Fund (Amendment) Scheme, 1970, published in Notification No. G. S. R. 530 in Gazette of India dated the 4th April, 1970.
- (4) The Coal Mines Provident Fund (Amendment) Scheme, 1970, published in Notification No. G. S. R. 531 in Gazette of India dated the 4th April, 1970. [Placed in Library Sec. No. LT-3354/70]

13.02 hrs.

ESTIMATES COMMITTEE

(i) MINUTES

Shri M. Thirumala Rao (Kakinada) : I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to :

- (1) Hundred and twenty-fourth Report on the Ministry of Irrigation and Power—Farakka Barrage Project.
- (2) Hundred and twenty-seventh Report on the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines

13.03 hrs.

**COMMITTEE ON PUBLIC
UNDERTAKINGS**

(i) MINUTES

Shri M. B. Rana (Bachchan) : I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to :

- (1) Sixty-sixth Report on Indian Oil Corporation Limited (Pipelines Division).
- (2) Seventieth Report on India Tourism Development Corporation Limited.
- (3) Procedural and Miscellaneous Matters.
- (4) Consideration and adoption of Action Taken Reports (1969-70).

13.04 hrs.

COMMITTEE ON PETITIONS

(i) MINUTES

Shri Sradhakhar Supakar (Sambalpur) : I beg to lay on the Table Minutes of the sitting of the Committee on Petitions held on the 17th April, 1970.

13.05 hrs.

ESTIMATES COMMITTEE—contd.

**HUNDRED AND TWENTY FOURTH,
HUNDRED AND TWENTIETH
AND HUNDRED AND
TWENTY FIFTH
REPORTS**

Shri M. Thirumala Rao (Kakinada) : I beg to present the following Reports of